

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 120/MP/2014**

**Coram:**

**Shri Gireesh B.Pradhan, Chairperson**

**Shri A.K.Singhal, Member**

**Shri A.S.Bakshi, Member**

**Dr. M.K.Iyer, Member**

**Date of Order: 28<sup>th</sup> of February, 2017**

**In the matter of**

Petition under Section 79 (1) (c) and (k) of the Electricity Act, 2003 read with Regulation 54 "Power to Relax" and Regulation 55 "Power to Remove Difficulty" of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014 and Regulation 24 read with Regulation 111 of CERC (Conduct of Business) Regulations, 1999, as detailed in the petition seeking direction from the Commission relating to construction of Mysore (Powergrid)-Kozhikode 400 kV D/C line along with 400/220 kV Kozhikode substation (New) & extension of Mysore substation under transmission system associated with Kaiga- 3&4 (2X235 MW) project.

**And**

**In the matter of**

Power Grid Corporation of India Limited  
Saudamini, Plot No- 2,  
Sector-29, Gurgaon- 1221001.

**....Petitioner**

**Vs**

1. Karnataka Power Transmission Corporation Ltd.  
Cauvery Bhawan, Bangalore-560 009.

2. Chief Secretary Secretariat,  
Government of Kerala, Thriuvananthapuram-695 001.

3. Bangalore Electricity Supply Company Limited  
Corporate office, KR Circle,  
Bangalore-560 001, Karnataka.

4. Gulbarga Electricity Supply Company Limited  
State Main Road, Gulbarga, Karnataka

5. Hubli Electricity Supply Company Limited  
Navanagar, PB Road, Hubli, Karnataka.
  6. Mangalore Electricity Supply Company Limited  
Paradigm Plaza AB Shetty Circle,  
Mangalore-575 001, Karnataka.
  7. Chamundeshwari Electricity Supply Company Limited.  
927, LJ Avenue, GF New Kanthraj URS Road,  
Saraswathipuram, Musore-570 009, Karnataka
  8. Transmission Corporation of Andhra Pradesh Ltd.  
Vidyut Soudh, Hyderabad-500 049.
  9. Eastern Power Distribution Company of Andhra Pradesh Limited  
P&T Colony, Seethammadhara, Visakhapatnam,  
Andhra Pradesh.
  10. Southern Power Distribution Company of Andhra Pradesh Limited  
Srinivasa Kalyana Mandapam Backside,  
Tiruchanoor Road, Kesvayana Gunta,  
Tripupati-517 501
  11. Central Power Distribution Company of Andhra Pradesh Limited  
Mint Compound, Hyderabad-560 063,
  12. Northern Power Distribution Company of Andhra Pradesh Limited  
Opp NIT Petrol Pump, Chethanyapuri, Kazipet,  
Warangal-506 004
  13. Kerala State Electricity Board  
Vidyuthi Bhavanam,  
Pattom, Thruvananthapuram- 695004
  14. Tamil Nadu Generator and Distribution Corporation Ltd.  
NPKRR Maaligai, 800 Anna Salai,  
Chennai-600 002.
  15. Electricity Department  
Govt. of Pondicherry,  
Pondicherry-605 001.
- ...Respondents**

**ORDER**

The petitioner, Power Grid Corporation of India Limited, has filed the present petition seeking provisional tariff on the expenditure incurred by PGCIL

on construction of Mysore (Power Grid)-Kozhikode (Power Grid) 400 kV D/C line along with 400/220 kV Kozhikode sub-station (New) and extension of Mysore sub-station under transmission system and advise to State Administration to provide necessary protection /security and assistance for laying the transmission line.

2. The petitioner vide its letter dated 21.2.1017 has submitted that the disputes involved in the petition have been resolved and the project has been completed. The petitioner has further submitted that since, the Commission vide order dated 30.5.2016 in Petition No. 276/TT/2015 has already approved the tariff for the subject transmission system, the present petition has become infructuous. The petitioner has sought permission to withdraw the present petition.

3. The prayer of the petitioner is allowed. Accordingly, Petition No. 120/MP/2014 is disposed of as withdrawn.

Sd/-  
**(Dr. M.K.Iyer)**  
Member

sd/-  
**(A.S. Bakshi)**  
Member

sd/-  
**(A. K. Singhal)**  
Member

sd/-  
**(Gireesh B. Pradhan)**  
Chairperson